

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.109
IB-159(ND)/2020

IN THE MATTER OF:

Ahluwalia Marbless Pvt Ltd

Vs.

M/s Decorators Pvt Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 08.04.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ruchir Batra, Advocate.

For the Respondent : Mr. Vabhav Dabas, Advocate.

ORDER

Counsels for both the sides are present. Reply has been filed. The counsel for the Operational Creditor prayed to file the rejoinder. At request, time is enlarged.

List the matter on 7th May, 2021 for further consideration.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)